

Central Administrative Tribunal
Calcutta Bench

OA No.1262/96

6-6-2005

Present : Hon'ble Mr.N.D. Dayal, Member(A)
Hon'ble Mr.K.B.S. Rajan, Member(J)

Ram Bilas Ram and 2 Others

-Vs-

M/o Defence

For the applicants : Mr.K. Sarkar, Counsel

For the respondents : Mr. M.S. Banerjee, Counsel

O R D E R

Mr.N.D. Dayal, Member(A)

Mr.Sarkar, the learned counsel appearing for the applicants submits that even though he made efforts to contact his clients and even he sent Registered communication and he received back the A/D Card, but he does not have any instruction from them.

Mr.Banerjee, the learned counsel for the respondents is present. It appears that the applicants are no more interested in pursuing their case, which relates to 1996. Accordingly, the application is dismissed for non-prosecution. No costs.



Member(J)



Member(A)